

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
NANA LAYJA POWER COMPANY LIMITED (IN LIQUIDATION)

1.	Name of Corporate Debtor	NANA LAYJA POWER COMPANY LIMITED
2.	Date of Incorporation of Corporate Debtor	19/11/2010
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity Number of Corporate Debtor	U40103GJ2010PLC062968
5.	Address of the Registered Office And Principal office of Corporate Debtor	301 - 303 Kaivanna Complex, Panchwati Ahmedabad 380006, Gujarat 1st Floor, Corporate Tower, Ambience Mall Complex Ambience Island, NH-8 Gurgaon 122001, Haryana
6.	Date of closure of Insolvency Resolution Process	10 th January, 2023
7.	Liquidation Commencement Date of Corporate Debtor	11 th January, 2023 (Certified Order received on 17 th January, 2023)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Ramchandra Dallaram Choudhary Reg. No - IBBI/IPA-001/IP-P00157/2017-2018/10326
9.	Address and Email of the Liquidator, as Registered with the Board	Address: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad - 380014 Email id: rdc_rca@yahoo.com
10.	Address and Email to be used for correspondence with the Liquidator	Address: As stated in Sr. No. 9 above E-mail id: liq.nlpcl@gmail.com
11.	Last Date for Submission of Claims	16 th February, 2023 (30 days)

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Nana Layja Power Company Limited 11th January, 2023 (Certified Order received on 17th January, 2023)

The stakeholders of Nana Layja Power Company Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 16th February, 2023, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18-01-2023
Place: Ahmedabad


Ramchandra Dallaram Choudhary
Liquidator of Nana Layja Power Company Limited
Reg. No. IBBI/IPA-001/IP-P00157/2017-2018/10326
Validity of AFA till 15.11.2023

